

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:251
ANSWERED ON:21.02.2006
AMENDMENT IN CRIMINAL LAW BILL 2003
Singh Shri Chandra Bhushan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to bring an amendment in Criminal Law (Amendment) Bill, 2003 in view of the protest by lawyers across the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c): Both the Houses of Parliament have already passed the Criminal Law (Amendment) Bill, 2003 during the winter session of Parliament, 2005, after the Government moved official amendments, based on the report of the Parliamentary Standing Committee on Home Affairs and taking into account views of others.